PROGRAMME
Subject: “Expectations and Experiences on Dispute Resolution in Telecom and Broadcasting Sectors”
1st March, 2009
Taj Hari Mahal, Jodhpur

09.00 am to 09.30 am  Registration of delegates

INAUGURAL SESSION

09.30 am to 09.40 am  Address by Dr. J. S. Sarma, Member, Telecom Disputes Settlement & Appellate Tribunal (TDSAT)

09.40 am to 09.50 am  Address by Hon’ble Mr. Justice Dalveer Bhandari, Judge, Supreme Court of India

09.50 am to 10.00 am  Address by Hon’ble Mr. Justice Arun Kumar, Chairperson, TDSAT

10.00 am to 10.10 am  Address by Mr. G.D. Gaiha, Member, TDSAT

TEA BREAK

BUSINESS SESSION
“PERSPECTIVES OF DISPUTE SETTLEMENT”

10.45 am to 11.05 am  Opening remarks and introduction of the panelists by Chairman of the session Lt. Gen. (Retd.) D.P. Sehgal, Former Member, TDSAT

11.05 am to 11.15 am  Presentation by Mr. Manjul Bajpai, President, Telecom Lawyers Association on “Dispute Resolution Scenario in Telecom and Broadcasting Sector”

11.15 am to 11.25 am  Presentation by Mr. G.K. Agarwal, CGMT, BSNL on “Consumer Grievances - BSNL Experience”

11.25 am to 01.05 pm  Discussion and interactive session, to be moderated by Lt. Gen. (Retd.) D.P. Sehgal, of the following panelists with the audience

    i) Mr. G.K. Agarwal, CGM, BSNL
    ii) Mr. Manjul Bajpai, President, Telecom Lawyers Association.
    iii) Mr. R.N. Choubey, Advisor (B& CS), TRAI
    iv) Mr. Gurjeev Singh Kapoor, CEO, Star Den Media Services Pvt. Ltd.
    v) Ms. Roop Sharma, President, Cable Operators Federation of India.
    vi) Mr. Yakoob Khan, MD, Star Maharaja

01.05 pm to 01.10 pm  Vote of Thanks

LUNCH